## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 15th day of SEPTEMBER 2004. Hon'ble Mr. Justice S.R. Singh, Vice-Chairman Hon'ble Mrs. Rolf Srivastava, Member (A) Contempt Application no. 101 of 2004

in

Original Application no. 979 of 1995.

Mahabir Kashyap, S/o Late Gayadin Kashyap, R/o Vill Makarandpur, Post Office-Kotra Makarandpur, Distt. Kanpur Nagar.

... Applicant

By Adv : Sri Anand Kumar

## VERSUS

- Sri V.B. Chaubey, Supdt of Post Offices, Kanpur Division, Kanpur.
- 2. Sri Raj Kumar Gautam, Sub Division al Inspector of Post Offices, Sub Division Pukhrayan, Kanpur Dehat.
- Smt. Neelam Srivastava, Post Master General,
   Kanpur Region, Kanpur.

... Respondents

By Adv : Km. S. Srivastava

## ORDER

## Justice S.R. Singh, VC.

The Tribunal by means of its order dated 13.1.2004

Plant

passed in OA no. 979 of 1995 directed the respondents to

appoint the applicant as Extra Departmental Mail Peon, Kotra,

Makarandpur within a periof of four weeks from the date of

communication of the order. The direction was to appoint

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the applicant after quashing the appointment of respondent no. 4 therein. It appears

- 2. It appears that the Writ Petition was filed against the said order by respondent no. 4. The said Writ Petition was dismissed on 12.3.2004. However, Union of India, it is stated by the learned counsel for the applicant, also preferred a Writ Petition, which is still pending and since no interim order was passed, the respondents issued appointment order in favour of present applicant vide order dated 13.09.2004 and the applicant has joined his duties on the same date. In the circumstances we find no case is made out to proceed further in the contempt petition.
- 3. Accordingly, the contempt application is dismissed. Notices issued are discharged.

Member-A

Vice-Chairman

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